

## LIST OF INCHARGE FOR THE PURPOSE OF VIDEO CONFERENCING IN SESSIONS DIVISION, HAMIRPUR, H.P.

S.No.	COURT COMPLEX / JAIL	VC IP	VC INCHARGE	DESIGNATION	CONTACT NUMBER	EMAIL ID
1	Judicial Courts Complex, Hamirpur, H.P.	10.126.221.34	Sh. Pardeep Kumar	System Officer	+91-94591-13743	pardeepk143@gmail.com
			Sh. Vipin Kumar Walia	System Assistant	+91-94185-60088	vipinwalia12@gmail.com
2	Sub Jail Hamirpur, H.P.	10.126.221.18	Sh. Ramesh Kumar	Jail Warden	+91-1972-258151	N/A

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, HAMIRPUR, H.P.  
No.: DSJ(HMR)Trans/VC/Remand/2014-86  
Dated: Hamirpur the 2nd January, 2015

**OFFICE ORDER**

In pursuance of Registry letter No.HHC/1(5-Comp./D.Courts/ Video Conf.) 2007-26465 dated 22/25.08.2014, time slot have been allotted to the following courts at District headquarter, Hamirpur for granting remand to the accused through Video Conferencing with immediate effect:-

Sr. No.	Name of the Court	Time allotted
1.	Sessions Judge, Hamirpur	10:00 am to 10.05 am
2.	Additional Sessions Judge, Hamirpur	10:06am to 10.10 am
3.	Chief Judicial Magistrate, Hamirpur	10:11 am to 10.20 am
4.	Addl.Chief Judicial Magistrate, Hamirpur	10:21 am to 10.30 am
5.	Judicial Magistrate, 1st Class, Court No.II, Hamirpur	10:31 am to 10:40 am
6.	Judicial Magistrate, 1st Class, Court No.III, Hamirpur	10:41 am to 10.50 am
7.	Judicial Magistrate, , Court No.IV, Hamirpur, HP	10:51 am to 11:00 a.m.

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District and Sessions Judge,  
Hamirpur, H.P.

Endst.No.DSJ(HMR)Trans/VC/Remand/2014-  
Copy to:-

Dated:02.01.2015

1. The Central Project Co-ordinator, High Court of H.P.Shimla w.r.t. Registry letter, referred to above.
2. All the Judicial Officers posted at headquarter with the request to start granting remand to the accused through Video Conferencing w.e.f. 03.01.2015 positively.
3. The Superintendent of Police, Hamirpur, HP for information and necessary action.
4. The Superintendent, Sub Jail, Hamirpur for information and necessary action.
5. The Court Manager/System Officer, District Courts, Hamirpur for information and necessary action.

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District and Sessions Judge,  
Hamirpur, H.P.